

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3056
ANSWERED ON:27.07.2009
WELFARE SCHEMES FOR BEEDI WORKERS
Gaddigoudar Shri P.C.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the names and details of the schemes being implemented for social security, education, training and other welfare activities for the beedi workers in the country, State-wise;
- (b) the funds allocated, released and utilised under such schemes during each of the last three years and the current year, State-wise and scheme-wise;
- (c) whether the Government has taken up the evaluation of such schemes; and
- (d) if so, the details and outcome thereof alongwith the action taken thereon?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): Welfare schemes implemented for beedi workers are equally applicable to all States. Statement showing the names and details of the schemes is at Annexure-I.
- (b): The information is as per statements at Annexure-II.
- (c) & (d): Yes, Madam
 - (i) A study on Scholarship scheme under Education Head was conducted by "Shri Ram Centre, New Delhi" in the year 2008. The main recommendations relate to revising the qualifying marks for eligibility under Scholarship Scheme. A decision has been taken to put up the recommendations before the Central Advisory Committee on Beedi Workers Welfare Fund.
 - (ii) The Evaluation Committee constituted by the Ministry for Housing Scheme submitted its report during November, 2006 and its major recommendations were accepted by the Government. Accordingly, existing "Revised Integrated Housing Scheme, 2007" was formulated.